

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR.

Criminal Application (BA) No. 294 of 2020

[Dashrath S/o Kundlik Bomble Vs. The State of Maharashtra]

Office Notes, Office Memoranda of
Coram, appearances, Court's Orders
or directions and Registrar's order

Court's or Judge's Order

Shri A. C. Jaltare, Advocate for the applicant
Shri Ambarish Joshi, APP for the State/non-applicant

CORAM : M. G. GIRATKAR, J.

DATE : 30/04/2020

Heard Shri Jaltare, learned Advocate for the applicant.

State has not filed reply.

List this matter on 5-5-2020. If reply is not filed till that day, the prayer for interim relief can be considered.

JUDGE

wasnik